

**Sarada Ukil School of Art, New Delhi**

**6637. KUMARI KAMLA KUMARI:**  
Will the Minister of EDUCATION be pleased to state:

(a) whether the Government are aware of the fact that M/s Sarada Ukil School of Arts, 66/1, Janpath, New Delhi is violating the memorandum and Articles of Association of the School and the students have gone on strikes several times against the misuse of public money thereof;

(b) whether Government will order enquiry into it; and

(c) if not, the steps of the Government to stop the mismanagement thereof for the development of art there?

**THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND):**

(a) No complaint regarding violation of the Memorandum and Articles of Association of the School has been reported either to this Ministry or to the Directorate of Technical Education, Delhi Administration. To the knowledge of this Ministry and the Directorate of Technical Education, Delhi Administration, the students have not, in the recent past, gone on strike against the misuse of public money.

However, a complaint was forwarded in 1978 to the Delhi Administration by Shri Nathu Singh, the then Member of Lok Sabha. This complaint contained among other things, a para on the grant-in-aid funds being misutilised by the School Authorities.

(b) The Delhi Administration have enquired into the complaint and found it unsubstantiated.

(c) This does not arise as the complaint was not substantiated. However, the Delhi Administration in December, 1978 appointed a Committee to enquire into academic and Administrative affairs pertaining to this School and the College of Art, New Delhi. The report has been submitted by the

Committee and is under examination by the Delhi Administration.

#### **Afforestation and Deforestation in States**

**6638. DR. KRUPASINDHU BHOI:**  
Will the Minister of AGRICULTURE be pleased to state:

(a) the area in different States deforested during the last three years;

(b) the area for afforestation taken up in those States during the same period;

(c) whether the forest based industries like paper, pulp and plywood have been over-exploiting the forest resources in their areas;

(d) if so, the steps being taken to check such activities;

(e) the details of the schemes Government propose to implement to bring more areas under forest; and

(f) what steps are being taken to implement the tree plantation programme advocated by Late Shri Sanjay Gandhi?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN):**

(a) As per the reports received from the State Forest Departments (except Bihar, Madhya Pradesh and Rajasthan) an area of 67005 ha. has been deforested/diverted for non-forestry use during the last three years ending March, 1980.

(b) An area of 8,70,583 ha. and 79,582 Row Kms. was afforested in the country under various schemes during the last three years.

(c) No, Sir. The supplies to the forest based industries like paper, pulp and plywood from forest areas under the State Governments control is regulated by availability based on Working Plans/Schemes prescriptions,

which take into account the sustained availability for a long period. ✓

(d) The question does not arise.

(e) The following schemes being implemented/proposed to be implemented are:—

(i) Social Forestry Schemes: The Centrally Sponsored Social Forestry Programme was launched during 1976-77 with the objective of providing fuel, small timber and forage for the rural people and to protect these lands against degradation. During the years 1976-77 to 1978-79 an amount of Rs. 1821.22 lakhs was released by the Government of India for the implementation of the programme to the States. The Schemes have been transferred to the State Sector w.e.f. 1-4-1979 following the decision of the National Development Council. The funds earmarked for these schemes during 1979-80 are also transferred to the States. From 1979-80, Social Forestry Scheme has been introduced in the Union Territories and an amount of Rs. 5.25 lakhs was released. A budget provision of Rs. 23.50 lakhs has also been made for 1980-81.

(ii) Rural Fuelwood Plantations: Under the proposed Centrally Sponsored Schemes "Rural Fuelwood Plantations" a budget provision of Rs. 450 lakhs has been made for 1980-81. The main objective of this scheme is to make available fuelwood to the rural people by raising plantations of various species on lands under the control of panchayats and State Governments.

(iii) Soil, Water and Tree Conservation in the Himalayas (OPERATION SOIL WATCH): This scheme was introduced during 1977-78 as Centrally Sponsored in the State of Himachal Pradesh. Subsequently the same was extended to the States of Uttar Pradesh, West Bengal, Sikkim, Haryana, Jammu and Kashmir and the Union Territories of Arunachal Pradesh

and Mizoram, with the objective of ensuring soil, water and tree conservation etc. The expenditure on the scheme during 1977-78, 1978-79 and 1979-80 was Rs. 8.00 lakhs, 129.55 lakhs and 135.57 lakhs respectively. A budget provision of Rs. 225.00 lakhs has also been provided for the implementation of this scheme during 1980-81.

(f) All the plantations programme have broadly the same objectives as advocated by Late Shri Sanjay Gandhi. The State Forest Departments have been further advised by the Government of India recently to take up massive tree plantation under Van Mahotsav Programme this year.

प्रोटेक्टिव कोअ्रापरेटिव थ्रिफ्ट एण्ड क्रेडिट  
सोसाइटी, दिल्ली के मामलों की जांच

6639. श्री नन्द किशोर शर्मा :  
श्री केशव राव पारधी :

क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सहकारी समिति विभाग, दिल्ली को प्रोटेक्टिव कोअ्रापरेटिव थ्रिफ्ट एण्ड क्रेडिट सोसायटी, दिल्ली के विरुद्ध भ्रष्टाचार की कई शिकायतें प्राप्त हुई हैं और इन आरोपों की जांच के लिए एक जांच अधिकारी नियुक्त किया गया है ;

(ख) यदि हां तो क्या जांच अधिकारी उक्त सोसायटी के उन पदाधिकारियों और सदस्यों से जिन पर सोसायटी की रकम बकाया है, बकाया रकम वसूल करने के लिए कार्यवाही कर रहा है ; और

(ग) इस मामले में कार्यवाही कब तक पूरी होने की संभावना है ।

कृषि मंत्रालय में राज्य मंत्री (श्री आर. बी. स्वामीनाथन) : (क) जी हां, ।

(ख) जी नहीं । जांच अधिकारी कसूरवारों व पदाधिकारियों से बकाया